

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 28th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

In the matter of

M/s. Balasore Alloys Ltd. Versus Odisha Electricity Regulatory Commission & Ors.	... Appellant(s) Respondent(s)
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Appeal No. 219 of 2012

M/s. Balasore Alloys Ltd. Versus Odisha Electricity Regulatory Commission & Ors.	... Appellant(s) Respondent(s)
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**Appeal No. 233 of 2012 &
IA No. 374 of 2012**

M/s Tata Steel Ltd. Versus	... Appellant(s)
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Odisha Electricity Regulatory Commission & Ors.	..Respondent(s)
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Counsel for the Appellant(s) : (Appeal Nos. 218/12 & 219/12)	Mr. Somreshwar Mahonty, Sr. Adv. Mr. Ramji Shrinivasan, Sr. Adv. Mr. Gautam Mitra Ms. Reha Mitra
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(Appeal No. 233/12)	Mr. M.G. Ramachandran Mr. R.M. Patnaik Mr. P.P. Mohanty
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